

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.302**  
CA-323/2022CA-142/2022  
In  
CP-69/ND/2021

**IN THE MATTER OF:**

M/s. Blackstone Infracon Pvt. Ltd. & Ors.

**Vs.**

M/s. Renaissance Buildcon Company Pvt. Ltd.

.... APPLICANT/PETITIONER

.... RESPONDENT

**SECTION**

U/s 58,59,241-242

**Order delivered on 21.09.2022**

**CORAM:**

**DR. BINOD KUMAR SINHA**  
**MEMBER (TECHNICAL)**

**SHRI BACHU VENKAT BALARAM DAS**  
**MEMBER (JUDICIAL)**

**PRESENT:**

For the Applicant : Mr. Ramesh Singh, Sr. Adv with Mr. Akshay Ringe, Adv &  
Mr. Kartikeya Rastogi, Adv

For the Respondent :

**ORDER**

CA-323/2022 CA-142/2022:-

List the matter on 26.09.2022 for physical hearing.

— Sd —

**(DR. BINOD KUMAR SINHA)**  
**MEMBER (TECHNICAL)**

— Sd —

**(BACHU VENKAT BALARAM DAS)**  
**MEMBER (JUDICIAL)**